



NOTIFICATION

Sub: Inviting sealed quotations for supply of '10' Nos. of "Nakasha Bowl" of 92.50 purity Silver at a cost upto ₹10,000/- each which includes GST & making charges and all other levies and charges for High Court of Karnataka, Bengaluru– reg.

It is hereby notified that, High Court of Karnataka desires to invite sealed quotations from the Jewellers/Silver Articles manufacturers for supply of '10' Nos. of "Nakasha Bowl" of 92.50 purity Silver, as per the approved design, at a cost upto ₹10,000/- for each which includes GST & making charges and all other levies and charges to the High Court of Karnataka, Bengaluru.

Therefore, interested Jewellers/Silver Articles manufacturers may submit their sealed quotations quoting their lowest price by **quoting the rate per gram of Silver of 92.50 purity**, includes GST & making charges and all other levies and charges for supply of '10' Nos. of "Nakasha Bowl" of 92.50 purity Silver at a cost upto ₹10,000/- each as per the approved design and following Terms & Conditions.

Terms and Conditions:

1. The rate per gram of Silver with 92.50 purity have to be quoted inclusive of all taxes and charges. The rate once quoted in the quotation should not be increased under any circumstances.
2. "Nakasha Bowl" of 92.50 purity Silver have to be supplied according to the requirement, with BIS hallmark for 92.5% purity to be impressed on each of the article. The payment will be made only after satisfaction of the supplied Articles.
3. Supply should be made within 7 days from the date of placing the order.

4. The High Court of Karnataka reserves the right to cancel the Purchase Order at any time, if the supply is found to be not satisfactory.
5. The payment will be made to the firm's Account in Bank through Khajane-II platform of Government of Karnataka.
6. The High Court reserves the right to accept the lowest quotation or any quotation and also reserves the right to accept or reject any quotation without assigning any reasons.

The sealed quotation shall reach the office of the Registrar General, High Court of Karnataka, Bengaluru – 560 001, not later than 26.11.2024 at 05.00 p.m. Any quotations received after the due date and time shall not be considered and rejected outright. The sealed cover containing the quotation shall be super-scribed with **“QUOTATION FOR SUPPLY OF ‘10’ NOS. OF “NAKASHA BOWL” OF 92.50 PURITY SILVER”**.

The quotations will be opened on 27.11.2024 at 12.00 Noon in the Chambers of Registrar (Administration), High Court of Karnataka, Bengaluru.

BY ORDER,

Sd/-

**(V. NAGARAJA)
REGISTRAR (ADMINISTRATION)**